CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

Customs Appeal No. 50318 of 2020

Interglobe Aviation LTD. **Appellant**
Central Wing, Ground Floor,
Thapar House, 124 Janpath
New Delhi-110001

Versus

Commissioner of Customs, **Respondent**
Air Cargo, New Customs House,
IGI Airport, New Delhi-110037

Appearance
Shri B L Narasimhan and Ms. Jyoti Pal, Advocates for the Appellant
Shri Sunil Kumar, Authorised Representative of the Department for the Respondent.

Coram:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing/ Decision: January 15, 2021

ORDER SHEET

The order impugned in the present appeal passed by the Commissioner of Customs (Appeals) is set aside and the appeal is allowed**.** For order, see order of date passed in Customs Appeal No. 50246 of 2020.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)

Archana